

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 131 of 2011

Dated : 20th October, 2011

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of:

Haryana Power Generation Corporation Ltd.
Versus

....Appellant (s)

H.E.R.C & Ors.

... Respondent (s)

Counsel for the Appellant (s) : Mr. Pradeep Dahiya
Counsel for the Respondent (s): Mr. M.G. Ramachandran

ORDER

The learned counsel for the Appellant wants some time to make his submissions.

As agreed by the learned counsel for the parties, post the matter for hearing on **15.11.2011.**

(V. J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS